

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1132 /2018

New Delhi this the 22nd Day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)**

Sumit Dalal, Age 27 Years, Designation Manager (Area Sales)
S/o Sh. Satya Pal Dalal
R/o Flat No.67, Kautilya Apartments,
Sector 14, PKT-B, Dwarka,
New Delhi-110078. ... Applicant

(By Advocate: Present None)

VERSUS

1. Union of India
Through its Secretary
Ministry of Communication
Department of Posts, Government of India
Bhai Veer Singh Marg, New Delhi-110001.
2. India Post Payment Bank
Through the Secretary
Ministry of Communication
Corporate Office, MalchaMarg Post Office Building
Chanakyapuri, New Delhi-110021. ... Respondents

(By Advocate: Ms.Sumedha Sharma)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

None appeared on behalf of the applicant, even on revised call. Ms. Sumedha Sharma, learned counsel appeared on advance notice on behalf of the respondents. It appears that the applicant is not interested to pursue his case. Therefore this OA is dismissed in limine on the part of the applicant at the admission stage itself.

**(Praveen Mahajan)
Member(A)**

/mk/

**(Raj Vir Sharma)
Member (J)**

